

TO BE PUBLISHED IN PART II SECTION 3(i) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NEW DELHI: DATED THE 18th March, 1978.

NOTIFICATION
(INCOME-TAX)

No.2222 (F.No.197/208/77-IT(AI): In exercise of the powers conferred by clause (iv) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Army Officers' Contributory Education Fund" for the purpose of the said section for the assessment year(s) 1973-74, 1974-75 and 1975-76 also.

sd/-

(M. SHASTRI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

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2. The Commissioner of Income-tax, Delhi-II, C.R. Building, New Delhi with reference to his letter No.CIT/II/TE(29)/76/18319 dated 16.9.1976.
3. All Commissioners of Income-tax.
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NO.CC/ITAI/2157/674/RSE/78.

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